

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1195  
ANSWERED ON:05.03.2013  
DISTURBED AREAS  
Banerjee Shri Ambica

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of areas declared as disturbed in the country, State-wise;
- (b) whether the Government has provided any financial assistance to contain the situation in the said States; and
- (c) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) The following areas in the country have been declared as disturbed:

- (i) Entire State of Assam and Nagaland;
- (ii) Tirap, Changlang & Longding districts of Arunachal Pradesh;
- (iii) 20 km wide belt bordering Assam in the States of Arunachal Pradesh and Meghalaya;
- (iv) The entire State of Manipur excluding Imphal Municipal Area;
- (v) Parts of Tripura as notified by the State Government; and
- (vi) Districts of Jammu, Kathua, Udhampur, Poonch, Rajouri, Doda, Srinagar, Budgam, Anantnag, Pulwama, Baramulla and Kupwara in the State of J&K.

(b) & (c): The Government has been providing financial assistance under Security Related Expenditure (SRE) to the affected States as below:

Sl. No.	State	2011-12 (Rs. in crore)
1.	Assam	153.04
2.	Nagaland	83.11
3.	Manipur	28.88
4.	Tripura	39.25
5.	Arunachal Pradesh	27.82
6.	Nagaland	17.90
7.	J&K	342.27